HI

NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH

COURT NO. 1

PRESENT; 1. Hon'ble Member (J) Shri Ratakonda Murali

2. Hon'ble Member (T) Dr. Ashok Kumar Mishra

C.P No. or CA No.

T.P No.

Purpose

Section

Name of the Parties

164/16

185/17

Hearing

391-394

Mindtree Ltd.

SL.NO. NAME (IN CAPITAL)

DESIGNATION

PHONE NUMBER

REPRESENTATION TO WHOM (Petitioner Respondent)

SIGNATURE

N. K. Dilip, Advocate

ORDER

Heard learned Counsel for petitioner about maintainability of this Application before this Tribunal. He has filed Memo, for consideration posted to 14/03/2017.

Member (J)

Member (T)